

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU**  
(Exercising Powers of Bar Council under Section 58 of the Advocates Act, 1961)

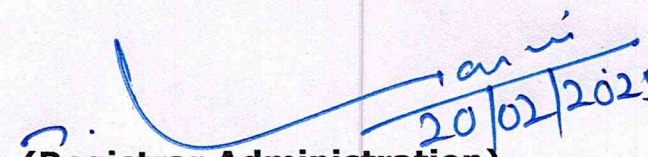
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**Subject: Transfer of Advocate License.**

**Notification No.** 649 9/2025 **RG/LP Dated :** 24/2/2025

In pursuance of Bar Council of India Resolution No.1-B/2024 (Transfer) dated 24<sup>th</sup> March, 2024 Ms. Saumya Verma, Advocate W/O Sh. Ayush Kant Sundan R/O H.No.343, Sector-C, Sainik Colony, Tehsil Bahu, District Jammu-180011, upon transfer of her enrolment from Bar Council of Madhya Pradesh is brought on the roll of Jammu and Kashmir Bar Council.

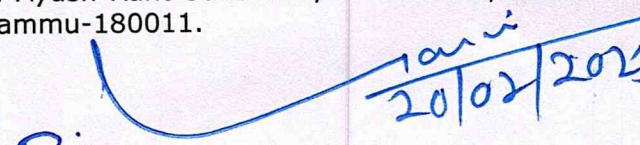
**By Order.**

  
(Registrar Administration)  
High Court of J&K and Ladakh  
Main Wing, Jammu  
AK

No. 9738-48 Dated 24/2/2025

**Copy forwarded to the:-**

1. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
2. Principal District & Sessions Judge, Jammu.
3. Secretary Bar Council of India, New Delhi for information and necessary action. This is in reference to your Ref. No.BCID:6268/2024 dated 24.11.2024 for information.
4. Secretary Bar Council of Madhya Pradesh. This is in reference to your FS. No.SBC/MP/Tr.MP to J&K/2024 dated 15.04.2024 for information.
4. CPC e-Courts, High Court of J&K and Ladakh, Jammu for uploading on the official website.
5. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.
6. President, J&K and Ladakh High Court Bar Association, Jammu.
7. Ms. Saumya Verma, Advocate W/O Sh. Ayush Kant Sundan R/O H.No.343, Sector-C, Sainik Colony, Tehsil Bahu, District Jammu-180011.

  
(Registrar Administration)  
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